

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for payment of Pension and provision of other rehabilitation facilities to old persons."

*The motion was adopted.*

SHRI RAM NAIK: I introduce the Bill.

15.32 1/2 hrs

STATE OF UTTARAKHAND BILL \*

SHRI INDRAJIT GUPTA (Midnapore): Sir I beg to move for leave to introduce a Bill to provide for the establishment of the State of Uttarkhand by reorganisatioin of the existing State of Uttar Pradesh and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of the State of Uttarakhand by reorganisation of the existing State of Uttar Pradesh and for matters connected therewith."

*The motion was adopted.*

SHRI INDRAJIT GUPTA: I introduce the Bill.

1533 hrs

UNORGANISED ARTISTS WELFARE BILL \*

SHRIMATI GIRIJA DEVI (Maharaj Ganj): Sir, I beg to move for leave to introduce a Bill to provide for the welfare of unorganised

artists.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of unorganised artists."

*The motion was adopted.*

SHRIMATI GIRIJA DEVI: I introduce the Bill.

15.33 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL \*

(Amendment of Articles 94 and 179)

SHRI ANNA JOSHI (PUNE): Sir, I beg to move for lavre to introduce a Bill to further amend the Constitution of India.

MR DEPUTY-SPEAKER; The questign is:

"That leave be granted to introduce a bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI ANNA JOSHI: In introduce the Bill.

15.34 hrs

AGRICULTURE WORKES (MINIMUM WAGES AND WELFARE ) BILL - CONTD

[English]

MR. DEPUTY SPEAKER: Before further discussion of the Agricultural Workers (Mini-

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\* Introduced with the recommendations of the President